

Court-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 252 of 2013 &
I.A. No. 335 of 2013

Dated : 19th May, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Gujarat Urja Vikas Nigam Ltd.Appellant(s)
Versus
EMCO Ltd. & Anr.Respondent(s)

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Mr. Anand K. Ganesan
Ms. Swapna Seshadri

Counsel for the Respondent (s) Mr. Kumar Rachit
Mr. Hemant Sahai
Mr. Venkatesh for R.1
Mr. Sanjay Sen, Sr. Adv.
Ms. Ruth Elwin for R.2
Mr. S.P. Jha (for Intervener)

ORDER

Mr. M.G. Ramachandran, the learned counsel for the Appellant has finished his arguments.

Post the matter for the reply submissions of the Respondents on **26.05.2014.**

(Rakesh Nath)
Technical Member
ts/js

(Justice M. Karpaga Vinayagam)
Chairperson